## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/44/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

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: SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P. H. Arvindh Pondian Sr Advocate

Counses Nor Petitimer

M Cricharan Caivihan

Dominic S. Dowid

A P. Giridhan

Counsel to

KMD Muhilon Vishm Mohan For Rahul Balaji

Coursel for R2-R4

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-sdr S Vijayaraghavan Member (Technical)

sel-K Anantha Padmanabha Swamy Member (Judicial)